

RAJYA SABHA SECRETARIAT

**TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2.**

**PARLIAMENT HOUSE ANNEXE
NEW DELHI**

Dated the 10th July, 2013

NOTIFICATION

No. RS/36/2013/67-Perl. – In terms of Section 5 (1) of the Right to Information Act, 2005, the Competent Authority has appointed Shri Mohd. Khalid Khan, Director in the Rajya Sabha Secretariat as the Central Public Information Officer in that Secretariat with effect from the forenoon of 9th July, 2012 and until further orders.

**Sd/-
(S. RANGARAJAN)
JOINT DIRECTOR**

**To,
The Manager,
Government of India Press,
Faridabad.**

No. RS.36/2013/67-Perl.

Dated the 10th July, 2013

Copy to :-

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Secretary-General
3. P.A. to A.S.(P)
4. Shri Mohd. Khalid Khan
5. Notification Book
6. Gradation List File
7. Stores Section
8. Notice Office
9. Estt. (G) Section
10. Estt. (A/Cs) & Budget Section
11. CPIC, Parliament House
12. G.A. Section
13. D.G.A.C.R. (CAP), New Delhi
14. All Officers/Sections/P.S.s/P.A.s and
Pay & Accounts Office, Rajya Sabha

**(S. RANGARAJAN)
JOINT DIRECTOR**